

(b) No. The incident occurred on Curzon Road outside Baroda House.

Pressure from Mill Owners to raise price of controlled cloth

2451. SHRI R. R. SINGH DEO : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there is a pressure from the textile mill owners to raise the prices of controlled varieties of cloth;

(b) whether Government have received any representation in this regard; and

(c) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). In February, 1970, the Indian Cotton Mills' Federation asked for upward revision of the multiplier by 29 to 30% over the prices fixed on 2-5-68.

(c) The question regarding revision of prices of controlled cloth has been referred to the Bureau of Industrial Costs and Prices. Their recommendations are awaited.

Fulfillment of Prime Minister's promises to All-Party Delegation from Kerala on crisis in Cashew Industry

2452. SHRI C. K. CHANDRAPAN: Will the Minister of FOREIGN TRADE be pleased to state how far Government have fulfilled the promises that the Prime Minister had made to the All Party Delegation from Kerala which met her last year to discuss the crisis in cashew industry ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : As recommended by the Central Study Team, deputed to Kerala in May 1971, after the visit of All Party Delegation from Kerala to the Prime Minister, Government of India took some measures in respect of Cashew Industry. A statement is placed on the table of the House.

Statement

- (1) Government have granted a loan of Rs. 20 lakhs to the Kerala State Government to enable the Kerala State Cashew Development Corporation to take over and put in to operation again ten of the closed cashew processing factories.
- (2) Cashew Corporation of India has been advised to afford ninety days credit for Rs. 20 lakhs to the Kerala State Cashew Development Corporation.
- (3) Cashew Corporation of India has been directed to take into account the number of workers employed in a factory while deciding its import allocation of raw cashew nuts.
- (4) Allotees may transfer their quota of imported rawnuts only with the prior approval of the Cashew Corporation of India.

Construction of Kottavalsa-Kirundul Line

2453. SHRI K. RAMA KRISHNA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Kottavalsa-Krundul line is relayed prematurely for a length of 44 Kms; if so, the reasons therefor and why it could not be foreseen at the time of constructing the line in the year 1955-66;

(b) whether 25 per cent of the wooden sleepers on this line have become unserviceable and require to be replaced; and

(c) whether any responsibility has been fixed for this loss and if so, what action has been taken against the concerned staff and officials ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) No. However, the rails are being replaced on sharp curves for a length of about 44 kms., on the difficult Ananthagiri ghat section of